

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:2861
ANSWERED ON:10.02.2014
NATIONAL PARKS AND TIGER RESERVES
Choudhry Smt. Shruti

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether the Government has given any instructions to State Governments to improve the facilities and food quality to attract more tourists to the national parks and tiger reserves in the country;
- (b) if so, the details thereof; and
- (c) the funds provided by the Government to each State during the 11th and 12th Five Year Plan period and the total amount spent during the said period, State-wise?

Answer

MINISTER OF ENVIRONMENT AND FORESTS (Dr. M. VEERAPPA MOILY)

(a)&(b) A set of comprehensive guidelines has been issued under Section 38O1(c) of the Wild Life (Protection) Act, 1972 for tiger conservation and tourism in Tiger Reserves which allows regulated tourism in their core areas. The guidelines are available in public domain at [www. projecttiger.nic.in](http://www.projecttiger.nic.in), which inter alia, cover eco tourism with a view to benefit local people and wildlife. No such guidelines have been issued for other national parks.

(c) The State-wise details of the central assistance provided during the 11th and 12th Five Year Plan period under the Centrally Sponsored Schemes-'Integrated Development of Wildlife Habitats' and 'Project Tiger' is given in the Annexure.